

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.401

IA/2637/ND/2024 IA/2538/ND/2024 IA/2744/ND/2024
IA/433/ND/2024 IA/6274/ND/2023 Intervention Application/25/ND/2023
IA/2945/ND/2023 IA/5323/ND/2020 IA/2583/ND/2023 IA/1971/ND/2023
IA/3307/ND/2021 IA/3178/ND/2021 IA/1226/ND/2022 IA/1394/ND/2022
in IB/248/ND/2019

IN THE MATTER OF:

Argentium International Pvt Ltd	...	Applicant
Versus		
UTM Engineering Pvt Ltd	...	Respondent

Under Section 9 (IBC) Code, 2016

Order delivered on 01.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Rana S. Biswas, Mr. Karik Chettiar, Mr. K.S. Mandal, Advs, in IA-2583/2023, Mr. Shiva Lakshmi, Ms. Anoushka Bajpai, Advs.
For the Liquidator	: Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Palak, Advs., Mr. Kanti Mohan Rastogi for Liquidator
For the Respondent	: Mr. Abhirup Das Gupta, Advs., for R-3, 5 & 7 in IA-1971/2023

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant as well as the Liquidator is present physically. At joint request and with the consent of the parties, list the matter on **08.07.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)